

F.No. J-11017/28/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 16th February, 2018

ORDER

In reference to this Department's earlier Order No. 36(6)/2014-Judl. dated 21.11.2017 regarding engagement of Shri Ardhendumauli Kumar Prasad, Advocate as Standing Counsel for NGT (PB) New Delhi, the President is pleased to **extend** the term of **Shri Ardhendumauli Kumar Prasad**, Advocate as Standing Counsel for conducting Central Government litigation before the National Green Tribunal (NGT), Principal Bench, New Delhi, as mentioned below, for a further period of three years with effect from **21.11.2017** or until further orders, whichever is earlier:

National Green Tribunal (PB), New Delhi

Standing Counsel

| Name (Shri) | Contact details | Enrollment No. |
|----------------------------|---|---|
| Ardhendumauli Kumar Prasad | H-11, Lower Ground Floor, Lajpat Nagar-III, New Delhi, Pin-110024. Mob: 9818612800, 9350222800 Tel. 011-2983 3000/1/2 Email: mail@ardhendumauli.com | 770/2003 with State Bar Council of Bihar |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
(Inder Kumar) 16.2.18
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, the Ld. ASG, High Court of Delhi.
3. The Registrar, National Green Tribunal (PB), New Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Ardhendumauli Kumar Prasad, Standing Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
(D. Srinivas)
Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in